

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE V. GIRI

DATE OF APPOINTMENT : 01.08.2007

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
24 Cents of garden land in Sy.No.521/5 in Alathur Taluk, Palakkad Dt.	1.Residential Building in 7.565 cents of land in survey No.696/2, Kanayannur Taluk, Ernakulam 2.One half share in Grassland Apartment Flat No.C11, 3rd floor, Porur, Chennai.	Rs.51,24,000/- (Rupees Fifty one lakh twenty four thousand only) + 25,000/- (SB) (Rupees twenty five thousand only)	45 gms gold & 2kgms of silverware	NIL	1. Rs.7,65,000/- (Rupees seven lakhs sixty five thousand only) 2. Rs.5,00,000/- (Rupees Five lakhs only) NSC & KVP 3. Insurance policies ' four in number of Rs.1,00,000/- each. (Rupees one lakh each)

LIABILITIES

NIL

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES

(At a glance)

NAME OF THE SPOUSE : MRS. LATHA GIRI

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
5.222 CENTS in Kalapatti Gramom, Coimbatore Taluk	1.Flat No.A11 in “Grassland” 1700 Sq.Ft, Porur, Chennai 2.One half share in Apart. No.803 (Under construction) 1475.97 Sq.Ft., Akshaya Homes, Kazhipathur Village, Padur, Chingalpet Taluk. 3. One half share in Flat No.C-11 , Grassland Apartments, Porur, Chennai	Rs.49,70,000/- (Rupees forty nine lakhs seventy thousand only) (FDRS) & Rs.3.75 lakhs (SB)	70 (seventy) sovereigns of gold & 8 kg silver	Santro Car 2007 model	1. Rs.5,95,000/- (Rupees Five lakhs ninety five thousand only)-NSC & KVP Postal Insurance. 2. Units in UTI Rs.1,09,417/- (Rupees one lakh nine thousand four hundred and seventeen only) 3. Mutual Funds:- Rs.5,41,000/- (Rupees Five lakhs forty one thousand only) 4. Insurance policy of Rupees Fifty thousand and Rupees One lakh(Two in number)

LIABILITIES

Particulars:-

1. **Approximately Rs.10,00,000/- (Rupees ten lakhs only) to be paid as advance tax by Mrs. Latha Giri for the assessment year 2010-'11 by 15.12.2009 & 31.3.2010**

2. **Purchase of Santro Car in the Name of Mrs.Latha Giri; Loan from Dhanalakshmy Bank under “ Dhanam Car Credit” (Rs.7,000/- per month from 28.1.2008)**

Note:- **Further details available with the Hon'ble Chief Justice**

ASSETS & LIABILITIES

(At a glance)

**NAME OF THE DEPENDENT
CHILD/CHILDREN**

: G.KEERTHIVAS & G.SREENIVAS

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD/CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
NIL	NIL	NIL	NIL	NIL	NIL

LIABILITIES

NIL

Note:- **Further details available with the Hon'ble Chief Justice**